

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT – 1**

ITEM No.118  
CP/31(AHM)2023

**Proceedings under Section 66 r.w 52 of Co.Act,2013**

**IN THE MATTER OF:**

Cama Hotels Ltd

.....Applicant

.....Respondent

**Order delivered on: 14/09/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Ravi Pahwa, Adv.  
For the Respondent :

**ORDER**

In compliance of the order dated 31.08.2023, the applicant has filed additional affidavit vide inward diary No.D3427 on 07.09.2023 which is taken on record.

Heard Ld. Counsel appeared for the applicant.

**Reserved for order.**

-SD-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**